

44

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/53/ (IB)/2017  
NAME OF THE PETITIONER(S) : SHRIRAM CITY UNION FINANCE LTD  
NAME OF THE RESPONDENT(S) : NEWS TODAY MEDIA PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kumarpal R Chopra

Counsel for Respondent  
90030 17775



**ORDER**

Matter is called. No representation on behalf of the petitioner. Counsel for respondent present. The Registry is directed to issue notice to the petitioner. Put up on **23.06.2017** at **02.30. P.M.**

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))